

File No: T-15012/27/2022-Training-FSSAI
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety & Standards Act, 2006)
3rd Floor, MMU Building, Mata Sundari Lane, Kotla Road, New Delhi- 110 002
(Training Division)

Dated – 10th March, 2023

NOTICE

Under FoSTaC program, a new FoSTaC portal was launched on 5th August, 2022, with several new features to improve the ease of organising trainings and to improve the monitoring of the trainings conducted under FoSTaC program.

2. While creating a training calendar in the new FoSTaC portal, the empanelled Training Partners are required to enter the details of the Training Venue, which includes the details of Training State, Training District and Training Centre. Further, Training Partners are also provided with the option to add a new training venue in the FoSTaC portal by providing the details of State, District, City, etc. A step by step guidance and directions to be followed by Training Partners while creating a training calendar in the new FoSTaC portal has been explained in the Instruction manual developed by Training division, FSSAI, and is made available in the following link-
<https://fostac.fssai.gov.in/doc/Order/Order/Instruction%20Manual-%20For%20New%20FoSTaC%20portal.pdf>
3. Training division, FSSAI, has been receiving various requests from Training Partners to remap the location of completed trainings to a different District/ City/ State/ UT. It is also observed that, due to unavailability of any 'District/ City/ State/ UT' in the drop down menu of FoSTaC portal, the Training Partners are selecting a venue from the available list of 'District/ City/ State/ UT'.
4. In this context, it is hereby directed that, -
 - i. the Training Partners of FoSTaC trainings should make sure that the 'District/ City/ State/ UT' selected as training venue in the calendar should match with the actual name of the 'District/ City/ State/ UT' where the training centre is located in.
 - ii. In case of unavailability of any 'District/ City/ State/ UT' in the dropdown menu in FoSTaC portal, the training partners should write their query to fostac@fssai.gov.in. Further, the training partner should not create a training calendar in any District/ City/ State/ UT until the actual name of the District/ City/ State/ UT is reflected in the FoSTaC portal.
5. The Training partners empanelled under FoSTaC program are directed to abide by the above mentioned directions and guidelines while creating a training calendar in the FoSTaC portal. Further, it is hereby informed that any requests for remapping the location of an already complete training will not be entertained hereafter.
6. This issues with the approval of the Competent Authority.

(Virendra Singh Shekhawat)

Manager (Training)